

(lxi) Nimar Kshetriya Gramin Bank  
Khargon (M.P.)

[Placed in the Library. See No.  
LT-5825/94]

(lxii) Marathwada Gramin Bank,  
Nanded (Maharashtra)

[Placed in the Library. See No.  
LT-5826/94]

to present the following Report (Hindi and English version) of Public Accounts Committee:

1. Seventy Second Report regarding Janata Cloth Scheme.
2. Seventy Fifth report regarding disinvestment of shares in the selected undertakings of the Public Sector during 1991-92.

12 31½ hrs.

### ESTIMATES COMMITTEE

*Forty-Fourth Report*

[English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the Forty-fourth Report of the Estimates Committee (Hindi and English versions) on Action Taken by Government on the recommendations contained in their Thirtieth Report (Tenth Lok Sabha) on the Ministry of Rural Development—Jawahar Rozgar Yojana.

12.32 hrs.

### PUBLIC ACCOUNTS COMMITTEE

*Seventy Second Report and Seventy fifth Report.*

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Speaker, Sir, I beg

12.32½ hrs.

### PUBLIC UNDERTAKINGS COMMITTEE

(i) **Thirty-Third, Thirty-Fourth and Thirty-Fifth Reports and Minutes**

[English]

SHRI R. ANBARASU (Madras Central): I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee of Public Undertakings:

- (i) Thirty-third Report on Indian Airlines — Under Utilisations of fleet; Idle Wages to Flying Crew; Avoidable payment on leased Aircraft; Wasteful Expenditure on Training of Pilots; and delay in Commissioning of Jet. Engine Shop and Minutes of the sittings of the Committee relating thereto.
- (ii) Thirty-fourth Report on Cement Corporation of India Limited and Minutes of the Sittings of the Committee relating thereto.
- (iii) Thirty-fifth Report on Educational Consultants India Limited and Min-

utes of the sittings of the committee relating thereto.

**(ii) Minutes**

SHRI R. ANBARASU (Madras Central): I beg to lay on the Table the Minutes (Hindi and English versions) of the Committee on Public Undertakings relating to Procedural and Miscellaneous Matters.

12.33 hrs

**COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES**

**(i) Twenty-ninth and Thirty-seventh  
Reports**

*[English]*

DR. RAMESH CHAND TOMAR (Hapur): I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto;

- (i) Twenty-ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Coal-Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Coal India Limited.
- (ii) Thirty-seventh Report on Ministry of Finance (Department of Economic Affairs-Banking Division)-Action Taken on the Recommen-

dations contained in the Sixteenth Report (Tenth Lok Sabha) on Reservations for and Employment of Scheduled Castes and Scheduled Tribes in State Bank of India and credit facilities extended to them.

**(ii) Reports on Study Tours**

DR. RAMESH CHAND TOMAR (Hapur): I beg to lay a copy each (Hindi and English versions) of the following Reports:-

- (i) Report on Study Tour of Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Lucknow, Kanpur, Allahabad, Korba, Bilaspur, Bhilai and Bhopal during January, 1994.
- (ii) Report on Study Tour of Study Group II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visits to Guwahati, Shillong, Calcutta, Bhubaneswar and Paradeep during January, 1994.

**BUSINESS OF THE HOUSE**

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA):

*[English]*

With your permission, Sir, I rise to announce that Government Business during the week commencing 2nd May, 1994 will consist of:-